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कि सर स्विडं एडनबरो हैं, उनको पैसा देकर गाँधी जी के ऊपर फिल्म बनाने बर्धाविचार किया जा रहा है जबकि भारतीय फिल्म उद्योग की क्षमता के अन्तर्गत यह काम करना सम्भव है। मैं जानना चाहता हूं कि भारत सरकार ने उक्त ब्रिटिश प्रोड्यूसर को सहायता देना किस द्याधार पर तम किया है स्रीर देश के फिल्म उद्योग को सहायता देने के मामरी में सरकार के शामने क्या हकावटें **š**?

श्री बील पील साठे: सभापति महोदय, वित्तीय महायता में घकावट यह है कि फिल्म उद्योग को जब उद्योग की मान्यता न हो तो प्राथमिकता नहीं मिलरो । इट इज ए वजेश्चन आफ प्रायरटीज । वैक्स, कुछ उद्योग है जैड्यूल में, आईवडीव्वीव्याईव के मेंड्यल में अगर हो कोई उद्योग, तो उसे बैंब्स की तरफ से प्राथमिकता मिलती है कर्ज की. इसीलिये उन्होंन को मान्यता देने की बात चल रही है। जब उन्होंने गांधी जी पर फिल्म यह एक दूसरा सवाल इसमें ल $_{
m I}$ ही दिया ।

DR. BHAI MAHAVIR: The common link is financial assistance.

श्री बी० पी० साठे: मैं यह स्पष्ट करना चाहता हं कि ऐसे किसी प्रस्ताव पर निर्णय भारत सरकार ने नहीं लिया है ग्रौर किसी भी सज्जन गांधी जो पर एडनबरी या अन्य को फिल्म बनाने के लिये कोई बित्तीय सहायता देने का निर्णय भाग्त सरकार ने निया हम्राहै।

MR CHAIRMAN: Question No. 268.

Setting up of T.V. Centre in the North East

*268. SHRI. BISWA GOSWAMI: f SHRI ALEXANDER WARJRI-SHRI S. K. VAISHAM-PAYEN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to

- (a) whether Government have decided to set up T.V. centres in the North East region; and
- (b) if so, by when these are expected to function?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA); (a) and (b) There is a proposal to set up TV centre, at Gauhati and Kohima under the draft 6th Five-Year Plam (1980-85). Some additional coverage in the north-eastern region is also proposed to be provided througfc microwave links and INSAT. The draft-Plan and these proposals are yet to be finalised. Their implementation will depend on the availability of resources and relative priorities.

SHRI BISWA GOSWAMI: The hon. Minister has said that there is a proposal to set up a TV centre at Gauhati. When can we expect the proposal to materialise?

SHRI V. P. SATHE: The proposal will materialise on the approval of the plan in the Sixth Five Year Plan and also on the availability of resources accordingly.

SHRI BISWA GOSWAMI: That means it has not got the approval. What is the criteria for setting up the T.V.

SHRI V. P. SATHE: According to the criteria it has already been pro-

[†]The question was actually ask on the floor of the House by Shri Biswa Goswami.

posed but it is one thing to make a proposal another thing to have approval and third thing to get resources.

श्री जगदीश प्रसाद माथुर: ग्रभी
मंत्री महोदय ने बताया है कि ईस्टनं
रीजन में टी० बी० स्टेशन खोलने का
प्रोपोजल है। इसकी पृष्ठभूमि यह है कि
साठे साहब रंगीन टी०बी० के प्रति बहुत
उत्साहित हैं ग्रीर प्रधानमंत्री जी ने उनके
उत्साह पर उल्टा प्रभाव किया है। तो
क्या प्रधानमंत्री जी के कहने के बाद भी
ईस्टनं रीजन में जो टी० बी० स्टेशन वे
खोलेंगे वह काला होगा या रंगीन खोलने
का इरादा है? क्या रंगीन टी० बी० के
बारे में कोई परिवर्तन ग्राया है?

श्री बी० पी० साठे: जहां तक ईस्टनं रीजन में टी० बी० का सवाल है, पहले टी०बी० ग्रा जाये.

श्री जगदीश प्रसाद माथुर: नहीं नहीं, प्रोपोजल रंगीन का है या काले का खास तौर से प्रधानमंत्री जी के नये बक्तब्य की पुष्ठभूमि में ?

श्री बी० पी० साठे: फिर रंगीन ग्राना है या काला ग्राना है, यह ग्राने के बाद ही तय किया जाएगा।

श्री जगदीश प्रसाद माथुर: ग्रापक प्रोपोजल क्या है, रंगीन का है या काले का? मेरा सवाल है कि ग्रापकारिक मेडेशन काहे का है, रंगीन का है या ब्लेक एंड वाइट का ?

(Interruptions)

श्री रामेश्वर सिंह: उनका कहना है, रंगीन लगायेंगे या . (Interruptions) 844 RS-2. श्री बी० पी० साठे: मराठी में एक कहावत है । मुझे हिन्दी में इसका अनुवाद नहीं मालूम--

'बाजारात तुरी व भट भटणीला मारी।'

इसका हिन्दी में क्या रूपान्तर होगा, कोई उनको बता दे । जो चीज है ही नहीं...

धावे साहब धनुवाद कर के बतला देंगे । (Interruptions)

श्री जगहीश प्रसाद माथुर: लेकिन
मैं पूछ रहा हूं प्रोपोजन जो है उसमें कीमत
तय की होगी। (Interruptions). रंगीन
टी० बी० लगाने की कीमत एक होगी और
काला टी० बी० लगाने की दूसरी होगी।
(Interruptions). हमारे यहां एक
कहाबत है (Interruptions)

न सूत न कपास, जुलाहों में लट्ठम-लट्ठा . . . (Interruptions)

श्री बी० पी० साठे: न स्त न कपास. ग्रापस में झगड़ा ... (Interruptions)

SHRI S. K. VAISHAMPAYEN: May I know from the honourable Minister the total-cost of the TV Centre that is to be put up in the north-eastern region? In view of the need for improvement of this backward region and the need to see that the psople there get benefit out of this TV Centre. Will the honourable Minister see that no financial constraints come in the way of setting up this TV Centre?

SHRI V. P. SATHE: As we have said, we give priority and importance to having a TV Centre in the northeastern region. It has, according to us, top priority and, therefore, as far as our Ministry is concerned, we will do

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our best to see that no financial constraints come in the way of having a TV Centre in this region. If any priority is to be given, topmost priority will be given to this region.

MR. CHAIRMAN: The normal question time is over. Now there is a special Short Notice Question. Mr. Bhattacharya . . .

SHRI MANUBHAI PATEL: Sir, still there is on_e minute. On_e more question can be done

(Interruptions)

MR. CHAIRMAN: All right. Prof. Parikh.

Royalty for crude oil from Gujarat and Assam

*269. PROF. RAMLAL PARIKH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the existing rate of royalty for crude oil from oil wells in Gujarat and Assam and the date when it was fixed;
- (b) the criterion on which it was fixed at that time in relation to the international market price;
- (c) by when it is going to be revised;
- (d) what are the demands of the Governments for Gujarat and Assam in this connection:
- (e) whether it is a fact that the demand for fixing the advalorem basis of royalty is not being acceded to; if so, the reasons thereof;
- (f) whether ar>y other State is being paid similar royalties for this or other type of natural resources;
- (g) if the answer to part (f) above regard;and
- (h) if the answer to part (f) above be in the negative whether other J States are likely to be paid royalty on 'oil, gas or other natural resources?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (h). A statement is laid on the Table of the Sabha.

Statement

- (a) Royalty at the rate of Rs. 42 per tonne on crude oil & casing head •condensate is payable to the State Governments of Gujarat and Assam and it was fixed on 8-9-76.
- (b) The rate of royalty is based on the selling price of crude oil which has been fixed at about Rs. 300 per tonne for indigenous crude oil produced from onshore oilfields. The international price of crude oil has not been considered relevant for fixing the rate of royalty in India.
- (c) It is to be reviewed sometime in Sept.
- (d) The Government of Gujarat have demanded that royalty be fixed at 20 per cent of the landed cost of the Middle Eastern bench-mark crude.

The Government of Assam have demanded that the royalty should be fixed at 20 per cent of the sale price of crude at the wellhead/oilfield.

- (e) The Government of Gujarat and Assam have recently sent detailed Memorandum on the question of revision of royalty and the matter is to be reviewed by this Ministry,
- (f) to (h) The Department of Petroleum is only concerned with crude oil, casing head condensate and natural gas produced indigenously in India. In the onshore areas these are being produced in Assam and Gujarat and accordingly, these States are being paid royalty as stated vide (a) above. Further, on gas the royalty is payable at 10 per cent of the well head value.
- PROF. RAMLAL PARIKH: It is very peculiar of! the Petroleum Ministry that they try to evade the correct answer. It is not only now. It has been there for several years. He was trying to evade the reply